

74

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF SL

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.36/2013 with MA No.22/2013

Date of Order : 16.09.2013

Mr. S.P.Singh, present, for applicant.
Mr. Shahnawaz Khan, present, on behalf of
Smt. K. Parveen, counsel for respondents.

Counsel for the applicant submits that he wants to withdraw the OA as well as MA.

In view of the submissions made by the counsel for the applicant, the OA as well as MA are dismissed as withdrawn one.


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member

Rss